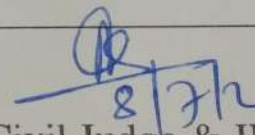


CAUSE LIST OF THE COURT OF **SRI BASAVARAJ SANADI.**, PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **09.07.2021**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 10/2008	16. CC 15/2015
2. OS 224/2012	17. CC 571/2016
3. OS 384/2012	18. CC1164/2016
4. OS 52/2015	19. CC 1144/2016
5. CC 667/2015	20. CC 2028/2016
6. CC 1096/2015	21. CC 1064/2016
7. CC 371/2016	22. CC 77/2018
8. CC 1600/2016	23. CC 1027/2018
9. CC 1601/2016	24. CC 1393/2018
10. CC 1774/2016	25. CC 1396/2018
11. CC 1190/2017	26. C.Misc 331/2018
12. CC 144/2020	27. C.Misc 10/2020
13. C.Misc 134/2018	28. C.Misc 110/2020
14. PCR 58/2020	29. C.Misc 269/2020
15. PCR 2/2021	30. C.Misc 38/2021

Place: Hosakote
Dated: 08.07.2021


Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stand posted on the day have been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their case in the CIS Portal.
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **09.07.2021**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. CC 320/2018	16. OS 167/2006
2. CC 2666/2019	17. OS 230/2008
3. CC 3375/2021	18. OS 135/2011
4. OS 301/2013	19. OS 243/2011
5. OS 63/2015	20. OS 275/2011
6. OS 271/2015	21. OS 17/2012
7. OS 237/2016	22. OS 335/2013
8. OS 367/2016	23. OS 79/2014
9. OS 29/2017	24. OS 131/2015
10. OS 37/2017	25. OS 165/2015
11. OS 163/2017	26. OS 255/2015
12. OS 201/2018	27. OS 229/2017
13. OS 79/2021	28. OS 259/2018
14. OS 131/2021	29. OS 25/2021
15. Misc 1/2017	30. OS 59/2021

Hosakote
08.07.2021


Addl. Civil Judge & JMFC.,
Hosakote.

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
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